

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :IA/831/IB/2020  
PETITION NUMBER :IBA/128/2019  
NAME OF THE PETITIONER :UMESH GARG (RP)  
M/S JEPPIAAR POWER CORPORATION PVT LTD  
NAME OF THE RESPONDENTS : INDIAN BANK  
UNDER SECTION : 60(5) OF IBC, 2016, R/W SEC 33 OF IBBI, 2016

**ORDER**

Learned Counsel Mr. Ramasamy Meyyappan for the Applicant is present.

Learned Counsel Ms. T. Geethanjali for the Respondent is present.

Counsel for the Respondent seeks time to file Counter and enquiry.

At request, list the matter on **18.03.2021** as a last chance for hearing and disposal.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)